

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/1109/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the ¹⁵ February, 2024.

Sub:- **Casual Leave.**

Ref:- Letter No.DJB.I-11/2024/838, dtd. 12.02.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.02.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 12.02.2024 till the morning of 15.02.2024,** has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2005/1110/A, dated , 15-02-2024

Copy to.

✓1. The Project Manager, Gauhati High Court.

S.P.
JT. REGISTRAR (VIGILANCE)